

(c) As per information shared by the State Government of Madhya Pradesh, the and unemployment allowance ₹ 0.02 lakh has been paid during last financial year under Mahatma Gandhi NREGA.

(d) and (e) No, Sir. However, para 27 of Schedule-II of Mahatma Gandhi NREGA envisages that "If a person employed under the Scheme meets with death or becomes permanently disabled by accident arising out of and in the course of employment, he or his legal heirs, as the case may be, shall be paid by the implementing agency an *ex gratia* as per entitlements under the Aam Aadmi Bima Yojana or as may be notified by the Central Government". In June 2017, Government has converged Aam Aadmi Bima Yojana with Pradhan Mantri Jeevan Jyoti Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY).

#### **Skill training centres in Karnataka**

2392. DR. L. HANUMANTHAIHAH: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the skill training centres in Karnataka along with the details thereof;
- (b) the details of the amount allocated for development of skill training centers in Karnataka;
- (c) whether Government has taken any steps to promote participation of women in skill training programmes and if so, the details thereof; and
- (d) whether Government is also looking to entering into skill-sharing agreements with other countries like Japan and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): (a) Ministry of Skill Development and Entrepreneurship is implementing its flagship demand driven scheme, Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2016-20 for short duration skill development training (Short-Term Training (STT) and Recognition of Prior Learning (RPL)) through its empanelled training centres across the country including Karnataka. PMKVY does not mandate the establishment of training centres. Under PMKVY (2016-20), as on 17.01.2020, 245 training centres are empanelled in the State of Karnataka.

The Ministry also promotes establishment of model and aspirational skill centres known as Pradhan Mantri Kaushal Kendra (PMKK) in every district in the country for imparting skill training in the district. As on 17.01.2020, 36 PMKKs have been allocated in State of Karnataka; out of which, 35 PMKKs have been established.

(b) As on 17.01.2020, loan amounting to ₹ 13.17 Cr. have been disbursed for establishment of PMKKs in State of Karnataka.

(c) Under PMKVY (2016-20), there are certain incentives to encourage women participation in the skill training. All women trainees under PMKVY are provided with travelling allowance of ₹ 1000/1500 per trainee per month depending upon whether TC is within district of domicile of candidate or outside. Similarly, post placement support of ₹ 1500 per month per trainee is applicable for special groups including women for 2 or 3 month post training depending on placement within or outside the district of the domicile of the candidate.

(d) Ministry of Skill Development & Entrepreneurship has signed various MoUs/ agreements with many countries including Japan. Ministry has signed Memorandum of Cooperation with Japan in the sectors covering training of Future Shop Leaders and Technical Intern Training Programme. Further, NSDC under MSDE has signed MoUs with 5 different countries for cooperation in the field of skill development.

#### **Recommendation of National Skill Development Corporation**

2393. SHRI RIPUN BORA: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that National Skill Development Corporation in 2016 had recommended that Government should reduce the number of people involved in the farm sector from 50 per cent of the country's population to 38 per cent by 2022 to double farmers' income;

(b) if so, the details of recommendation report therein;

(c) the action taken by Government thereon and the results achieved therefor;  
and